

**National Company Law Tribunal**  
**Allahabad Bench**

CP NO. LIB/131/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE COMPANY: Assesst Reconstruction Company (India) Limited v/s.  
SECTION OF THE COMPANIES ACT/ I & B CODE: 7 of IEB, Code 2016. Shamken Spinner Limited.

<u>SL. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	<u>S.K. Tripathi</u>	<u>Adv.</u>	<u>Petitioner</u>	<u>[Signature]</u>
2.	<u>Abhishek Mishra</u>			<u>Abhi</u>
3.	<u>MR. ARUN SAXENA</u>	<u>ADV</u>	<u>Corporate Debtor</u>	<u>Nalini</u>
A.	<u>MS. NALINI</u>	<u>ADV</u>		

**CP No. (IB) 131/ALD/2017**

Sri Sunil Tripathi along with Abhishek Mishra, advocates for the petitioner for the Financial Creditor. Sh. Arun Saxena along with Ms. Nalini, advocates for the respondent.

Today, the Financial Creditor files reply to the additional affidavit. A copy thereof is provided to the Corporate Debtor Company. He seeks time to file rejoinder. Hence, the time is granted.

The matter to be listed on 20<sup>th</sup> February, 2018.

Date: 22/01/2018

Typed by  
Jyoti  
(Stenographer)

Sd  
**H.P. Chaturvedi,**  
**Member(Judicial)**